

Insolvency and Bankruptcy Board of India

**No. IBBI/PR/2023/04
31st March 2023**

(Press Release)

Subject: IBBI publishes syllabus for Limited Insolvency Examination w.e.f 1st July 2023

IBBI conducts the Limited Insolvency Examination (LIE) in pursuance to regulation 3 of the Insolvency and Bankruptcy Board of India (Insolvency Professionals) Regulations, 2016, for prospective Insolvency Professionals. The said Regulations inter-alia empower IBBI to determine the syllabus, of LIE which shall be published on the website of the Board at least 3 months before the examination.

The IBBI commenced the LIE on 31st December 2016. The Board reviews the Examination continuously to keep it relevant with respect to dynamics of the market. It has successfully completed six phases of the LIE and seventh phase of examination is currently going on.

In accordance with the aforementioned regulations, the Board has published the syllabus of phase 8 of the LIE. The revised syllabus is applicable for the examination to be conducted with effect from 1st July 2023.

The said syllabus is available at IBBI website (<https://ibbi.gov.in/en/examination/view-examination/22>).
